

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 14th day of March, 2019

Present:

Hon'ble Rakesh Sagar Jain, Member (J)

Original Application No. 330/001031 of 2014
(U/S 19, Administrative Tribunals Act, 1985)

Along with M.A. Nos. 330/1553/2017,
330/1554/2017 & M. A. 330/0547/2019

Radha Kishan, S/o Sri Bhagirathi

(Ticket No. 16/OHA/6404)

R/o Village Atraura, Post – Mailahan

Police Station Phoolpur

District Allahabad.

.....Applicant.

By Advocates – Shri S. P. Srivastava

VERSUS

Union of India through the Secretary, Ministry of Defence, Production & Supply, New Delhi and Others.

..... Respondents.

By Advocate : Shri Pradeep Kumar Mishra

ORDER

Delivered by Hon'ble Mr. Rakesh Sagar Jain (A) :

1. List revised.
2. None present for the applicant. Shri Pradeep Kumar Mishra, learned counsel for the respondents is present.

3. On perusal of file, it is seen that on last date i.e. on 12.03.2019 counsel for the applicant was not present to pursue the case. Today also, no one is present on behalf of the applicant. It seems that the applicant has lost interest in pursuing the case. Accordingly, O.A. is dismissed in default and for non prosecution along with M.A. Nos. 330/01553/2017, 330/01554/2017 and 330/0547/2019.

4. No order as to costs.

(RAKESH SAGAR JAIN)

MEMBER-J

/Shashi/